

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-87/1998/932/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the th 30 January, 2023.

Sub:- **Casual leave and Station leave permission.**

Ref:- Your letter No. MACT (B) 192 Dated the 30th January, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.01.2023** alongwith **station leave permission from the morning of 30.01.2023 till the morning of 01.02.2023**, has been granted. The District & Sessions Judge, Barpeta and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence

Yours faithfully,

sdt.

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/933-934/A, dated , 30-01-2022
Copy to:

1. ✓ The District & Sessions Judge, Barpeta.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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